GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.1741 TO BE ANSWERED ON 9th DECEMBER, 2015

INTERNET BANDWIDTH SPEED

1741. SHRI CH. MALLA REDDY: DR. SHRIKANT EKNATH SHINDE: SHRI RAHUL SHEWALE: SHRI VINAYAK BHAURAO RAUT:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of Megabyte Per Second (Mbps) speed of internet in India both for downloading and uploading in the country during the last three years and the current year;

(b) whether some internet service providers including Mahanagar Telephone Nigam Limited (MTNL) have not been providing the fixed internet speed to the subscribers;

(c) if so, the details thereof and the reasons therefor along with the complaints received in this regard, State and operatorwise;

(d) the action taken by the Government to ensure specific fixed internet speed to the subscribers by service providers including MTNL; and

(e) the security mechanism to monitor the data both in bound and out bound?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) Madam, as per the information provided by Telecom Regulatory Authority of India (TRAI), average speed of Internet data plans is not reported to TRAI by the Telecom/Internet service providers. As per tariff filed with TRAI, Telecom Service Providers/Internet Service Providers are offering download speed below 512 Kbps for narrowband internet services and download speed between 512 Kbps to 100 Mbps for broadband services in different tariff plans.

(b) to (d) TRAI is monitoring the performance of service providers against the benchmarks prescribed by it for various Quality of Service parameters through quarterly Performance Monitoring Reports submitted by service providers for the service area as a whole. As per quality of service standards for Broadband Services (Wireline) the subscribed speed should be met for more than 80% of the subscribed speed. As per the TRAI performance monitoring report for the quarter ending June, 2015, all the service providers are meeting the benchmark for this parameter. The Telecom Licensed Service Area wise and operator- wise number of complaints including MTNL received by TRAI during the last three years and current year on Poor Speed of Broadband are enclosed as **Annexure I & II** respectively.

(e) Lawful Interception & Monitoring of communication messages is governed by the Section 5(2) of Indian Telegraph Act, 1885 read with Rule 419A of Indian Telegraph (Amendment) Rules, 2007. As per these provisions, notified Law Enforcement Agencies (LEAs) of the Government carry out interception and monitoring of the communication messages of the telecom/ internet service providers networks as per their requirements.

	Telecom	Telecom Licensed Service Area Wise No. of Complaints of Poor Speed of Broadband			
S.No.	Licensed Service Area	2013-14	2014-15	2015-16 (From 1.4.2015 to 30.11.2015)	
1	Andhra Pradesh	2	6	6	
2	Assam	0	2	2	
3	Bihar	1	14	19	
4	Delhi	23	103	191	
5	Gujarat	2	35	36	
6	Haryana	5	3	10	
7	Himachal Pradesh	0	0	1	
8	Jammu & Kashmir	0	0	0	
9	Karnataka	4	26	33	
10	Kerala	2	7	10	
11	Kolkata	2	18	29	
12	Madhya Pradesh	3	6	4	
13	Maharashtra	2	17	41	
14	Mumbai	4	28	35	
15	North East	0	1	1	
16	Orissa	0	6	3	
17	Punjab	4	15	30	
18	Rajasthan	2	33	42	
19	Tamilnadu (including Chennai)	3	62	54	
20	UP-East	3	25	18	
21	UP-West	9	19	25	
22	West Bengal	1	9	14	
24	Unidentified	5	2	2	
	Total	77	437	606	

Contd.....3/-

<u>Annexure-II</u>

	Name of the Operators	Service Provider wise No. of Complaints of Poor Speed of Broadband		
S.No.		2013-14	2014-15	2015-16 (From 1.4.2015 to 30.11.2015)
1	Aircel*	1	21	12
2	BSNL	22	57	67
3	Bharti Airtel*	13	39	64
4	MTNL	15	14	30
5	Reliance*	14	63	130
6	Sistema Shyam Teleservices Ltd. (MTS)	3	141	167
7	Vodafone	2	60	54
8	Tata*	7	34	65
9	Idea*	0	8	15
10	HFCL	0	0	2
	TOTAL	77	437	606

* Includes group companies
